

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

Subject: Cancellation of Provisional Enrollment as an Advocate on the Roll of Jammu and Kashmir Bar Council.

NOTIFICATION

No: -1157- RG/LP Dated: 22/07/24

It is hereby notified for general information that the Provisional Enrollment as an Advocate of the following persons enrolled on the Roll of Jammu and Kashmir Bar Council **shall be treated as cancelled** from the dates shown against each:-

S.No	Name S/Shri/Smt	Date of Surrender	Enrollment Licence No. & Date
1	Riyan Rashid S/O Ab. Rashid Khanday R/O Tiken Batpoar, Lone Mohalla, Tehsil & District Pulwama 192301.	03.06.2024	JK-452/2022 dated 22.07.2022 (Provisional)
2	Ms. Aqsa Assadullah D/O Sh. Mohammad Assadullah R/O Peer Mohalla Kralpora District Kupwara	04.03.2024	JK-152/2022 dated 25.05.2022 (Provisional)
3	Mr. Ashish Choudhary S/O Sh. Tarsem Lal R/O VPO Sai Kalan Tehsil Suchetgarh District Jammu	20.03.2024	JK-942/2023 dated 26.09.2023 (Provisional)
4	Shyam Kumar S/o Shiv Dutt Sharma R/O VPO Nai Kali Tehsil & District Samba	04.02.2023	JK-226/2021 dated 04.06.2021 (Provisional)
5	Santosh Kumar Yadav S/O Shyama Charan R/O H.No.04, Chorbana Tehsil Meja District Pyayagraj(U.P) A/P-A West Railway Colony Jammu-180012	14.09.2024	JK-296/2022 dated 25.05.2022 (Provisional)
6	Ms. Nikita Bharti D/O Gulshan Kumar R/O H.no.248 Jogi Gate Shahidi Chowk Tehsil & District Jammu	18.04.2024	JK-433/2022 dated 22.07.2022 (Provisional)

By Order.

(Registrar Administration)
L.P Section (Main Wing)

No: 25095-905 RG/LP

Dated: 22/07/24

Copy to the:-

1. Registrar Judicial, High Court Wing Jammu/Srinagar.
....for information and with the request to display the same on the notice board.
2. All Principal District & Session Judges
....for information and with the request to display it on the notice board
and circulate the same amongst all courts under their jurisdiction.
3. Secretary, Bar Council of India, New Delhi.
4. President, J&K High Court Bar Association, Jammu/Srinagar.
5. President, District Bar Association _____
6. Secretaries of all State Bar Councils.

7. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
8. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
9. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
10. Mr/Ms. _____

..... for information.

(Registrar Administration)

[Signature]

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20-07-2024